

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA)/63/230//2023
NAME OF THE COMPANY	Deepa Filters Pvt Ltd (Transferor Co.1) & DVS Filters Pvt Ltd (Transferor Co.2) & ANV Filters Pvt Ltd (Transferor Co.3) & Vishnu Plastics Pvt Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

ORDER

Present: Ld. Counsel Mr. Lokesh Agarwal for the Petitioner.

Mr. Harshavardhan Reddy, Assistant Director from the Regional Director.

In compliance of the RD report, Petitioner has submitted the amended scheme. RD seeks more time to examine the amended scheme. **Matter is adjourned to 29.05.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)